NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 101/BB/ 2017	- जन	For sending notice to Corporate debtor	Rule-6 of IB	D.S. Dutta Vs Vasoo Builders Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE			
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM				

ORDER

Counsel for Petitioner is absent. No representation for Petitioner. He has not suggested the name of IRP. Steps have not been taken. List it on 03/01/2018.

Member (T)

Member (J)